

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 13th September, 2022

No. HCM/C-50/2012-A&E/(Pt)/ Sealed tenders are invited from the
intending purchasers for auction sale of 3(three) condemned vehicles of the
High Court of Manipur.

Details are available in the High Court official website - <http://hcmimphal.nic.in>.

By order etc.

(S. JOYCHAND SINGH)

DEPUTY REGISTRAR (PROTOCOL)
HIGH COURT OF MANIPUR

Endt. No. HCM/C-50/2012-A&E/(Pt)/ *16 234-46* Imphal, the 13th September, 2022

Copy to :-

1. The Registrar (Judl) / (Vigilance) / (Admn./PM&P), High Court of Manipur.
2. The Joint Registrar (Judl)/(Admn./PM&P), High Court of Manipur.
3. The Deputy Registrar (Acs/P) / (Admn.) / Language Officer (Special Officer), High Court of Manipur.
4. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
5. The Assistant Registrars / Court Managers, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
He is requested to upload the above notification in the official website of this Registry.
9. The Computer Programmer, High Court of Manipur.
10. All Supdts. / Stamp Reporter / Court Officers / Protocol Officer / Librarian, High Court of Manipur.
11. The Editor ;
(a) The Sangai Express (English), Imphal
(b) The Poknapham (Manipuri), Imphal.
- with a request to publish the above notification in their esteemed daily for 1(one) day at the earliest possible and to submit the bill in triplicate for early payment.
12. Notice Board / Guard File / Order Book.
13. Concerned File.

(S. JOYCHAND SINGH)

DEPUTY REGISTRAR (PROTOCOL)
HIGH COURT OF MANIPUR

13.9.22